

- (g) improvement in the relations between the police force and the public based on mutual trust, confidence and co-operation.
- (4) To suggest changes considered necessary in the educational and other qualifications prescribed for and the methods of the recruitment of Police Officers of various ranks so that they may be able to benefit from the improvement of training arrangements; and
- (5) To make any other suggestions considered relevant to this subject.

Pakistani Undertrial Prisoners Escaped from Amritsar Jail

*228. SHRI MADHURYYA HALDAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether Government are aware that seven Pakistani undertrial prisoners escaped from Amritsar Jail with help of the Jail officials;

(b) Whether any action has been taken against the concerned Jail officials ; and

(c) If so, the nature thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) According to the information furnished by the Government of Punjab, seven undertrial prisoners of Pakistani nationality escaped from the Central Jail, Amritsar, on the night between 26th and 27th August, 1971, due to the alleged negligence of some of the jail officials.

(b) and (c). The following action has been taken against the concerned Jail officials :

- (i) The Superintendent of Jail, one Assistant Superintendent of Jail, one Head Warder and two Warders have been placed under suspension.
- (ii) Charge-sheets have been served on the Superintendent of Jail, and two Deputy Superintendents of Jail.
- (iii) 3 Warders and 3 Convict officials have been arrested by the police in connection with this case.

Students Unrest and Law and Order situation in the Country

*229. SHRIMATI SAVITRI SHYAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether students' unrest in the country is on the increase as a result of the lawlessness and indiscipline in the country ;

(b) Whether clashes between the students and the Police are on the increase day by day ; and

(c) If so, whether Government are considering a proposal to take over and transfer the item of law and Order from the Concurrent List of the Constitution to the Union List ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). The Government do not have any information to indicate such increase either in students unrest or clashes with police.

(c) No, Sir.

Naxalite Movement in Delhi

*230. SHRI NARENDRA SINGH BISHT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Naxalite movement has set its feet in the Schools of Delhi and that a student of Higher Secondary Class was among those who were arrested in Delhi on the 30th October, 1971 ; and

(b) if so, the steps taken or proposed to be taken to nip this evil in the bud in the Schools and Colleges of the capital ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). No, Sir. However, strict vigilance is being maintained in regard to such activities.

Trained Pak Spy Ring in Punjab

*231. SHRI SAT PAL KAPUR :
SHRI R. V. BADE :
SHRI NAGESHWARARAO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a highly trained Pakistani spy

ring has been smashed in Punjab on the 30th October, 1971 ;

(b) if so, the number of persons of this gang arrested and the action taken against them ;

(c) whether highly incriminating documents and maps had been seized from the spies ;

(d) whether these Pakistani spies had any connection with some high and influential persons of the State ; and

(e) if so, the action taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c). One Pakistani national, suspected to be a spy, was arrested on the 30th October, 1971 and the case is under investigation. It would not be in the public interest to disclose further details at this stage.

(d) No, Sir.

(e) Does not arise.

Arrest of a Pakistani Woman and her Son on Spying Charges in Udaipur

*232. SHRI AMAR NATH CHAWLA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Police had arrested a Pakistani woman and her son on the charge of spying in Udaipur ;

(b) whether she had connections with many influential persons ; and

(c) if so, the action taken or proposed to be taken against her and the persons with whom she had connections ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c). According to information received from the Government of Rajasthan, a Pakistani national and her minor son were arrested for contravention of the provisions of the Foreigners and Espionage Acts and remanded to judicial custody. The cases against them are under

investigation. There is no information that they were involved in espionage activities.

Ban on Forward Trading in Gur

*233. SHRI S. M. BANERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether forward trading in Gur has been banned ;

(b) if so, the reasons therefor ;

(c) whether a lot of black-marketing was going on in forward trading in Gur ; and

(d) whether the action has been taken against them and, if so, the results thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : (a) Forward trading in gur has been suspended with effect from the 18th October, 1971.

(b) In view of the rising prices of sugar and gur and the possibility of large scale diversion of sugarcane to the production of gur, adversely affecting the production of sugar.

(c) and (d). No black marketing as such was going on in forward trade nor was any serious or large scale irregularity brought to the notice of Forward Markets Commission.

16-Point Programme to step Industrial Development in West Bengal

*234. SHRI CHINTAMANI PANIGRAHI : SHRI SAMAR GUHA :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Central Government have drawn up a 16-point programme to step up industrial development in West Bengal ; and

(b) if so, the main features thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : (a) Yes, Sir.